

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE
PLAN FINANCE-I DIVISION**

**LOK SABHA
STARRED QUESTION NO. 398
TO BE ANSWERED ON FRIDAY, 12th AUGUST, 2016/
21SRAVANA, SAKA 1938**

Loans to States

***398. SHRI C.S. PUTTA RAJU:**

Will the Minister of FINANCE be pleased to state:

- (a) the quantum of loans disbursed by the Union Government to the States along with the outstanding liabilities of the States during the last three years, State/UT-wise;
- (b) whether the Union Government is aware of certain misuse of the loans by the States during the said period and if so, the details thereof; and
- (c) the corrective action taken by the Government in this regard?

ANSWER

FINANCE MINISTER
(SHRI ARUN JAITLEY)

(a) to (c): A statement is laid on the table of the House.

Statement referred to in reply to part (a) to (c) of Lok Sabha Starred question no. 398 due for answer on 12.08.2016

(a) The details of loans advanced by the Central Government to States/ UTs, during last three years from 2013-14 to 2015-16 alongwith the outstanding amount as at the end of 2015-16 are at **Annex-I**.

(b) & (c) Certain misuse/ allegations with respect to in-eligible expenditure, procurement and fraudulent practices were reported. These instances pertain to the World Bank financed Projects of - Emergency Tsunami Reconstruction Project (ETRP); Maharashtra Water Sector Improvement Project (MWSIP); Andhra Pradesh & Telangana Road Sector Project; Punjab Rural Water Supply & Sanitation Project (PRWSSP) and Odisha State Road Project. Expenditure found in-eligible by C&AG under ETRP has since been refunded. State Government has lodged FIR against defaulting company for submitting false Bank Guarantees in another project (MWSIP).

The loans from Multilateral Development Banks are passed to the State Governments on back to back basis for the socio-economic development of the State. The output of agreed project components and deliverables are well defined and are regularly monitored through Tripartite Review Meeting and State Review Meeting. Further, C&AG conducts audit of State expenditure and the audit report is placed before the State Legislature.

Annex I to reply to part (a) of Lok Sabha starred question No. 398 for 12.08.2016

S.No	Name of the States	State-wise amount of Loans advanced during the years#			Outstanding Balance of Central Govt. loans at the end of the 2015-16
		Loans Advanced during 2013-14	Loans Advanced during 2014-15	Loans Advanced during 2015-16 (Provisional and Un-audited)	
1	Andhra Pradesh	1,343.70	695.41	685.17	9,603.46
2	Arunachal Pradesh	-	-	-	214.51
3	Assam	48.61	49.66	50.49	1,314.22
4	Bihar	549.66	718.25	822.97	8,827.47
5	Chattisgarh	14.59	8.44	145.03	1,844.17
6	Goa	150.37	202.88	111.56	1,011.11
7	Gujrat	161.02	323.39	252.56	7,036.08
8	Haryana	337.72	130.76	97.24	2,196.88
9	Himachal Pradesh	59.25	125.31	59.31	1,044.07
10	Jammu & Kashmir	15.28	12.15	17.21	1,201.86
11	Jharkhand	106.15	138.83	150.91	2,072.35
12	Karnataka	1,158.71	1,365.20	1,271.02	12,969.53
13	Kerala	392.02	752.47	531.35	7,213.49
14	Madhya Pradesh	1,212.44	1,372.23	1,326.12	13,626.97
15	Maharashtra	919.62	587.12	575.97	8,155.56
16	Manipur	-	-	-	382.02
17	Meghalaya	0.80	4.77	2.28	191.77
18	Mizoram	1.03	19.39	3.80	234.14
19	Nagaland	-	5.43	0.14	154.58
20	Odisha	578.51	529.10	739.43	7,197.97
21	Punjab	377.86	561.92	265.33	3,531.30
22	Rajasthan	409.75	794.11	1,749.12	8,209.23
23	Sikkim	1.58	10.71	3.09	108.99
24	Tamil Nadu	2,011.34	1,517.09	920.88	7,496.17
25	Telangana*	-	86.37	1,367.37	13,329.26
26	Tripura	4.93	18.80	5.93	249.60
27	Uttarakhand	34.96	61.00	593.86	538.62
28	Uttar Pradesh	389.90	485.98	97.01	13,565.60
29	West Bengal	729.02	1,362.99	658.95	13,443.28
	Total (States)	11,008.82	11,939.76	12,504.10	1,46,964.27
	UT's				
1	Delhi	-			
2	Pudducherry	81.96	72.00	72.00	NA
	Total(UTs)	81.96	72.00	72.00	NA
	Grand Total (States/ UTs)	11,090.78	12,011.76	12,576.10	

Source: Additional Disclosure to Statement No. 15 of Union Govt. Finance Accounts

* No loan shown during 2013-14 as the States of Andhra Pradesh and Telangana are bifurcated during 2014-15 w.e.f. the appointed date, i.e. 2.6.2014.